

**Reservation for Petrol Pumps/LPG Agencies**

1375. SHRI PRASAD BABURAO TANPURE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some oil companies have abolished the reservation in allotment of petrol pumps/LPG agencies and Kerosene outlets to different categories; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir. Reservation prescribed by Government is being followed by all the oil companies.

(b) Does not arise.

**India-Oman Project**

1376. SHRI SURESH WARPUDKAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether India and Oman have agreed to set up a urea plant in collaboration with Krishak Bharti Cooperative Ltd. and Rashtriya Chemicals and Fertilizers;

(b) if so, the details thereof;

(c) the expected production of urea in the plant; and

(d) the percentage of share of India and Oman in the project?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (d) Proposal of Rashtriya Chemicals and Fertilizers (RCF) and Krishak Bharati Cooperative Ltd. (KRIBHCO) to set up an ammonia-urea plant in Oman with an annual capacity of 14.52 Lakh Metric Tonnes (LMT) of urea and 3.30 LMT of merchant ammonia, at a total cost of US\$ 1106 million, in joint venture with the Oman Oil Company (OOC) of Oman, has been approved by the Government in December, 1997. RCF and KRIBHCO will hold 50% of the equity of the joint venture company with balance 50% to be held by the Oman Oil Company.

*[Translation]*

**Petrol Pumps in Rajasthan**

1377. SHRI NARENDRA BUDANIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is no appropriate facility in the sandy districts of Rajasthan to instal petrol and diesel pumps;

(b) whether petrol pumps are available in only some selected cities;

(c) if so, whether any representations have been received from MPs of that area in this regard; and

(d) if so, the details thereof and the time by which these are likely to be opened in remote areas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Requests are received from time to time from MPs/VIPs for setting up of Petrol Pumps in different areas, including in Rajasthan. As per the existing policy, retail outlet dealerships are opened at different places in the country including different locations in Rajasthan subject to the feasibility and economic viability of the location. As on 1.10.1998, a total of 996 retail outlets were in operation in Rajasthan. In addition 29 new retail outlet dealership locations have been included in the current marketing plan (1996-98) for Rajasthan.

*[English]*

**CGHS Facilities to Beneficiaries at Chandigarh**

1378. SHRI SATYA PAL JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Central Government Employees both in service as well as retired residing in the Union Territory of Chandigarh are entitled to avail CGHS facilities;

(b) the details of facilities available to them; and

(c) the steps taken to provide all facilities available under CGHS to those employees?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) As per census of 1991, there were 18106 Central Govt. employees at Chandigarh. However, the number of pensioners is not known.

(b) and (c) The Serving Central Govt. employees are entitled to avail of medical services under CS (MA) Rules, 1944 and claim medical reimbursement from their own office.